

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 19.
C.P. (IB)/168(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Global Remote Integrated Access**
Solutions Pvt Ltd

Vs

Gopinath Engineering Co. Pvt. Ltd

For the OC : Absent.

For the CD : Adv. Pooja Harit i/b Manoj Harit & Co.
(Suspended Director of CD)

IBC under Sec. 9

ORDER

Counsel for the suspended Director of CD submits that the CD is already under CIRP in C.P. No. 842/2022 before Court No. 3. Report on the above and **consideration/disposal**. List on **04.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//